

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**14. IA 2797/2023 IA 5356/2023 IA 3670/2023- IA 1898/2023
IA 3793/2023 In C.P. (IB)/4563(MB)2019**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: IA 2783/2023 Peninsula Land Ltd. Vs.
Kailash Shah Resolution Professional
Of Jaatvedas ConstructionCo. Pvt. Ltd.
IA 2797/2023 Lakhani Realty LLP Vs.
Kailash Shah RP Of Jaatvedas
Construction Co. Pvt. Ltd.
IA 5356/2023 Kailash T. Shah
IA 3670/2023 Kailash T Shah Vs.
Narendra Patel
IA 1898/2023 Kailash T Shah Vs.
Bhavesh Karsandas Patel
IA 3793/2023 Kailash T Shah Vs.
Bijendra Kumar Jha
IN THE MATTER OF
Ultratech Cement Ltd
V/s
Jaatvedas Construction Co Pvt Ltd**

**Section: 9, Sec 30 Sec 66(1) of Insolvency and Bankruptcy Code,
2016, Rule 11 of NCLT, 2016 & Application under any
other provisions- IBC,**

ORDER

IA No. 2797/2023:- Adv. Rajeev Singh a/w Akshay Zantye, Ritesh Yadav appeared for the Applicant. Adv. Aniruth Purusothaman appeared for the Resolution Professional. Heard the submissions of the parties at a considerable length. List the IA No. 2797/2023 on **16.04.2024** for filing written submission.

IA No. 5356/2023:- Adv. Aniruth Purusothaman appeared for the Resolution Professional. At his request, list the IA No. 5356/2023 on **09.05.2024** for hearing.

Adv. Avinash R. Khanolkar appeared for the Applicant in IA No. 1898/2023. Adv. J.S. Kini appeared for the Respondent in IA No. 1898/2023. Adv. Prakash Shinde appeared for the Respondent in IA No. 3793/2023. At the request of the parties, list **all other applications** on **07.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

05.04.2024

Sushil

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)